Annexure-5

$Name\ of\ the\ corporate\ debtor;\ SHRI\ VARDHMAN\ RICE\ MILLS\ PVT.\ LTD.\ Date\ of\ commencement\ of\ Liquidation;\ 20.06.2022\ List\ of\ creditors\ as\ on;\ 30.09.2022\ List\ of\ creditors\ as\ on;\ as\ on\ creditors\ as\ on\ creditors\ as\ on\ creditors\ as\ on\ creditors\ as$

List of operational creditors (Government dues)

(Amount in rupees)

Sl	Details of Claimant		Details of claim		Details of claim admitted						Amount of	Amount	Amount	Amount of	Remarks, if
No	•	received								contingent	of any	of claim	claim under	any	
	Depart	Gover	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
					admitted		security	guarantee	party?	CoC, if		that may			
							interest			applicable		be set-off			
1	EXCISE AND TAXATION		22/08/22	5894190	5894190			0	0	0	0	0			